

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO-450
ANSWERED ON- 03/02/2023

DATABASE OF INDIANS LIVING ABROAD

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Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

- (a) whether the Government maintains data of Indian citizens who died at the workplace while working abroad during the last three years, State-wise including Haryana and Rajasthan, if not, steps taken to prepare such database for emergency use;
- (b) whether the Government conducts an inquiry into the workplace death of Indians abroad, if so, the details thereof;
- (c) whether the Government provided any financial assistance to the dependents of such persons during the last three years, if so, the details thereof;
- (d) the number of grievances registered by the Indian citizens during the said period along with number of cases resolved and pending, country-wise;
- (e) whether the Government has taken cognizance of forced labour in some Gulf countries, if so, the details and steps taken thereon; and
- (f) the number of agents identified and action taken against them during the last three years for sending Indians abroad on illegal visas?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI V. MURALEEDHARAN)

(a to c) Cases of deaths of Indian citizens in foreign countries, which are registered in the Indian Missions/Posts are maintained by the respective Indian Missions/ Posts.

Whenever any case of death of Indian worker is reported, concerned Indian Mission seeks prompt intervention of the local government for conducting proper investigation into the death of Indian citizen. Death compensation in such cases is settled by the sponsors and insurance company upon requests received from the family members of the deceased. In this regard, Mission facilitates legal assistance through our empanelled lawyers as per the request, if any, received from the family. In addition, in many countries such cases are being settled directly between employers and families of the deceased as per local laws of the host countries. Government also facilitates transportation of mortal remains of the deceased or local burial as per the request of the family. Expenditure on the same is borne by the government on means tested basis. In addition, Government has been effectively implementing Pravasi Bharatiya Bima Yojana (PBBY) as a mandatory insurance scheme for all Emigration Check Required (ECR) category workers going to ECR countries. The scheme provides an insurance cover of 10 Lakhs in case of accidental death or permanent disability and other benefits at a nominal insurance premium of Rs.275/- for 2 years or Rs.375/- for 3 years.

(d) The number of grievances resolved during the last three years country-wise are placed at Annexure A.

(e & f) The Government of India encourages only legal form of migration from India. The Ministry keep organizing outreach programs to sensitize various stakeholders about benefits of safe and legal migration and on possible ways of preventing illegal migration through fake or unregistered recruitment agencies. Information about illegal agents is also uploaded and updated on regular basis on the eMigrate Portal.

Ministry keeps issuing advisories, media briefings and tweets about fake job rackets from time to time. Such communications are also issued by concerned Indian Missions/Posts abroad through their websites and social media handles and through the print media.

Quick and decisive action is taken by concerned Indian Missions/Posts as well as by Protector of Emigrant offices in India whenever instances of exploitation of workers by illegal agents are noticed. So far, 2331 illegal agents have been notified in eMigrate Portal. This information is regularly updated based on complaints filed by affected individuals. These complaints are also forwarded to concerned state police authorities for taking suitable action against illegal/fake agents as per existing laws.

ANNEXURE A

		During the year 2020	During the year 2021	During the year 2022
S. No.	Country	Grievances Resolved	Grievances Resolved	Grievances Resolved
1	Afghanistan	8	8	2
2	Algeria	9	3	2
3	Angola	4	3	6
4	Argentina	1	0	0
5	Armenia	18	7	8
6	Australia	116	40	66
7	Austria	4	1	2
8	Azerbaijan	3	0	1
9	Bahrain	122	79	89
10	Bangladesh	22	19	17
11	Belarus	2	0	3
12	Belgium	7	5	8
13	Bhutan	2	2	2
14	Botswana	0	1	1
15	Brazil	7	2	3
16	Brunei Darussalam	14	8	1
17	Bulgaria	0	0	0
18	Burkina Faso	1	1	2
19	Cambodia	11	11	31
20	Cameroon	0	8	2
21	Canada	186	96	123
22	Chile	0	0	2
23	China -	51	22	11
24	Colombia	2	3	1
25	Cote Divoire	11	9	7
26	Croatia	0	4	2
27	Cuba	1	0	0
28	Cyprus	4	3	7
29	Czech Republic	8	0	0
30	DPR Korea	1	0	0
31	Democratic Republic of Congo	6	9	7
32	Denmark	6	3	2
33	Djibouti	0	2	0
34	Dominican Republic	0	0	0
35	Egypt	5	0	2
36	Equatorial Guinea	1	1	0
37	Eritrea	0	1	0

38	Ethiopia	13	12	5
39	Fiji	6	5	0
40	Finland	4	3	3
41	France	35	24	23
42	Germany	46	49	39
43	Ghana	18	6	2
44	Greece	1	2	4
45	Guatemala	1	2	0
46	Guinea	0	1	1
47	Guyana	2	0	2
48	Hungary	8	2	1
49	Iceland	2	2	0
50	Indonesia	15	13	15
51	Iran - Bandar Abbas	31	0	0
52	Iran	29	13	10
53	Iraq	38	25	18
54	Ireland	4	2	10
55	Israel	7	8	5
56	Italy	46	27	12
57	Jamaica	3	6	1
58	Japan	58	4	3
59	Jordan	13	6	4
60	Kazakhstan	14	2	6
61	Kenya	23	16	9
62	Kuwait	1493	1679	212
63	Kyrgyzstan	61	2	2
64	Lao PDR	3	1	0
65	Lebanon	11	2	4
66	Libya	9	2	2
67	Madagascar	6	0	0
68	Malawi	3	1	2
69	Malaysia	473	356	213
70	Maldives	21	20	38
71	Mali	1	3	1
72	Malta	1	2	5
73	Mauritius	5	5	0
74	Mexico	3	3	1
75	Morocco	0	0	1
76	Mozambique	9	3	6
77	Myanmar	8	4	48
78	Namibia	0	0	0
79	Nepal	18	10	10

80	Netherlands	18	8	11
81	New Zealand	14	18	48
82	Niger	1	0	0
83	Nigeria	32	57	22
84	Norway	1	8	0
85	Oman	357	213	243
86	Pakistan	143	10	3
87	Panama	1	0	0
88	Papua New Guinea	1	0	2
89	Peru	2	0	0
90	Philippines	51	19	17
91	Poland	13	14	15
92	Portugal	12	9	17
93	Qatar	2382	1412	360
94	Republic of Korea	6	8	6
95	Romania	14	6	5
96	Russian Federation	45	17	6
97	Rwanda	1	1	4
98	Sao Tome and Principe	0	0	2
99	Saudi Arabia	3257	1367	1064
100	Senegal	3	4	4
101	Serbia	3	3	2
102	Seychelles	2	6	7
103	Sierra Leone	0	1	6
104	Singapore	84	63	77
105	Slovakia	0	0	1
106	Slovenia	2	0	0
107	South Africa	20	11	3
108	South Sudan	0	1	2
109	Spain	11	7	13
110	Sri Lanka	34	20	9
111	Sudan	10	8	2
112	Suriname	2	1	0
113	Sweden	15	3	9
114	Switzerland	4	4	3
115	Syria	2	0	0
116	Taiwan	5	4	2
117	Tajikistan	4	0	1
118	Tanzania	10	11	10
119	Thailand - Bangkok	23	14	42
120	The Republic of Congo	0	2	2

121	Togo - Lome	0	2	0
122	Trinidad And Tobago	0	1	0
123	Tunisia	1	0	1
124	Turkey	4	8	6
125	Turkmenistan	0	2	0
126	USA	382	258	211
127	Uganda	8	10	8
128	Ukraine	32	17	91
129	United Arab Emirates	1479	594	588
130	United Kingdom	132	50	96
131	Uzbekistan	3	0	2
132	Venezuela	1	1	1
133	Vietnam	11	2	3
134	Yemen	6	5	7
135	Zambia	7	5	1
136	Zimbabwe	2	0	0
	Total	11828	6959	4163
